GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3132
(TO BE ANSWERED ON THE 18th December 2025)

ROUTES UNDER UDAN SCHEME FOR TAMIL NADU

3132.   SHRI MALAIYARASAN D
Will the Minister of CIVIL AVIATION

be pleased to state:-

(a) the total number of routes currently operational under the UDAN scheme in Tamil Nadu along with their passenger load factors;
(b) the steps taken to ensure timely commencement of new UDAN routes and to maintain regular flight operations;
(c) whether regional airports are being upgraded to handle increased air traffic under the UDAN scheme and if so, the details thereof;
(d) the measures taken to monitor airline compliance, safety standards and service quality on UDAN routes; and
(e) the initiatives taken/proposed to be taken to promote tourism, business and economic growth through enhanced regional air connectivity under the UDAN scheme?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION   (Shri Murlidhar Mohol)

(a): Under the RCS-UDAN Scheme, 10 routes are currently operational in Tamil Nadu. Additionally, 10 routes, operationalised under RCS scheme, are currently operational as non - RCS. The details of Passenger Load Factor for RCS routes in the State of Tamil Nadu is at Annexure.

(b): To ensure timely commencement and sustainability of UDAN routes, airlines are required to submit business plans prior to route award, and the Implementing Agency publishes a list of prioritized aerodromes that are ready or likely to be ready. In addition, eligible discontinued routes are re-bid, awarded, and operationalised in subsequent rounds. Regular review of RCS Airports and routes is undertaken based on passenger load factors, airline interest, operational readiness, and financial sustainability.

(c): The expansion and upgradation of airports is undertaken by the Airport Operators periodically, depending on the availability of land, commercial viability, traffic demand/willingness of airlines to operate to/from such airports.

(d): Directorate General of Civil Aviation (DGCA) exercises rigorous safety and operational oversight, including surveillance, audits and enforcement. Passenger interests are protected through the Passenger Charter and relevant Civil Aviation Requirements (CARs) covering refunds, flight delays and cancellations, denied boarding, and baggage compensation, while DGCA's Tariff Monitoring Unit (TMU) monitors fares to ensure transparency.

(e): By improving connectivity in Tier-2 and Tier-3 cities, the RCS-UDAN Scheme is fostering tourism, trade, employment, and inclusive development across remote and underserved regions.

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Passenger Load Factor in the State of Tamil Nadu under RCS-UDAN

S No	Departure	Arrival	Operator	Pax Load Factor (Sep 24 to Aug 25)
1.	Salem	Bangalore	Alliance Air	56.34
2.	Bangalore	Salem	Alliance Air	55.43
3.	Salem	Cochin	Alliance Air	55.78
4.	Cochin	Salem	Alliance Air	56.81
5.	Salem	Bangalore	Indigo	84.6
6.	Bangalore	Salem	Indigo	75.45
7.	Salem	Hyderabad	Indigo	65.12
8.	Hyderabad	Salem	Indigo	64.04
9.	Chennai	Shivamogga	Spicejet	48.33
10.	Shivamogga	Chennai	Spicejet	45.82